

DIVISION BENCH
COURT - II

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/266(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH JANUARY, 2023, 02:00 P.M

IN THE MATTER OF	ATINDRA CONSTRUCTION PRIVATE LIMITED VS WEST BENGALSTATE ELECTRICITYDISTRIBUTION COMPANY LIMITED
UNDER SECTION	IBC UNDER SEC 9

Counsel/ Authorised Representative appeared through physically/Video Conference:

Mr. Ishaan Saha,Adv.] For the Operational Creditor

Mr. S. Bhowmik,Adv.]

Mr. Puspall Chakraborty, Adv.] For Corporate Debtor

Ms.Amrita Panga Moullick,Adv.]

ORDER

1. Ld.Counsel on both sides present.
2. Ld.Counsel for the corporate debtor seeks **one week's time** to file reply affidavit. At request, one week time is granted for the same as a last chance.
3. List this matter on **07/03/2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**